

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th December, 2016

No. HC.VII-124/2016/ 5549 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh, an Officer in Grade-II of the Assam Judicial Service, against the vacant post of Joint Registrar (Vigilance), Gauhati High Court, Guwahati in her Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge.

By order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo NO. HC.VII-124/2016/ 5550-5572 /A.

Dated 14.12.2016

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action. He is requested to place the services of Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh, at the disposal of the Gauhati High Court, Guwahati with effect from the date of her joining in the Gauhati High Court, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
5. The District and Sessions Judge, _____
6. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.

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14. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
17. Smti. Kanchan Newar, Chief Judicial Magistrate, Dibrugarh. She is requested to hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The C.A. to General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

14.12.16
REGISTRAR GENERAL